<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 320 OF 2016 & IA NO. 670 OF 2016

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Ultratech Cement Ltd. Vs.				Appellant(s)
Karnataka Electricity Regulatory Commission & Ors.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Rhea Luthra		
Counsel for the Respondent(s)	:	Ms. Pratiksha Mishra for R-2	2, 3,	4 & 6
ORDER				

List the matter on <u>31.10.2017.</u> Interim order to continue until further orders.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd